

No.RJ-1/Regular/115 /2024

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay and its benches at Nagpur and Aurangabad and High Court of Bombay at Goa** that :

In view of directions by the **Hon'ble Supreme Court of India in Transfer Petition (Civil) No. 1957 of 2023**, the Advocates and Parties-in-person shall not mention the Caste / Religion of any parties in the memo of parties in any petition / suit / proceeding filed before the Principal Seat at Bombay (Appellate Side and Original Side) and its Benches at Nagpur, Aurangabad and High Court of Bombay at Goa.

Dated this 21st day of February 2024.

By Order

Sd/-
(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.